

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7929/2023

(Arising out of impugned final judgment and order dated 27-01-2023
in PIL No. 86/2021 passed by the Gauhati High Court)

ARIF MD YEASIN JWADDER

Petitioner(s)

VERSUS

THE STATE OF ASSAM & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 17-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE ARAVIND KUMARFor Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Ria Yadav, Adv.
Ms. Neha Panchpal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Let notice be also served through standing counsel for
the State.(NEETA SAPRA)
COURT MASTER (SH)(BEENA JOLLY)
COURT MASTER (NSH)